

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).29089/2011

(From the judgement and order(s) dated 25/07/2011 in CMWP No.
1739/2006 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

GHAZIABAD DEV. AUTHORITY

Petitioner(s)

VERSUS

C.I.T. & ORS.

Respondent(s)

(With appln(s) for directions, stay and prayer for interim relief)

Date: 30/03/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
 Mr. Manoj Swarup, Adv.
 Ms. Lalita Kohli, Adv.
 Mr. Abhishek Swarup, Adv.
 for M/s. Manoj Swarup & Co., Adv.

For Respondent(s) Mr. Gaurab Banerji, ASG.
 Mr. S.A. Haseeb, Adv.
 Ms. Anil Katiyar, Adv.

UPON hearing counsel the Court made the following
O R D E R

The special leave petition shall stand over
for two weeks.

[T.I. Rajput]
A.R.-cum-P.S.

[Madhu Saxena]
Assistant Registrar